

Sale of drugs through Jan Aushadhi Stores

153. SHRIMATI GUNDU SUDHARANI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of each of 504 drugs that Government is planning to sell through Jan Aushadhi Stores (JASs) in the country;

(b) the details of JASs through which it is planning to sell the above drugs, State-wise;

(c) whether Government is planning to give a separate brand to the 504 medicines; and

(d) whether Government would also sell medical devices at a subsidized price?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) To provide access to more number of medicines under the Jan Aushadhi scheme, the Government proposes to expand the existing basket of 361 medicines. The details are being worked out.

Jan Aushadhi Store in Tamil Nadu

154. DR. R. LAKSHMANAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government has not opened any Jan Aushadhi Store (JAS) in Tamil Nadu, since inception of this scheme in November, 2008; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The Government intends to open Jan Aushadhi Stores in all the States. However, this requires active support of State Governments by way of providing space in Government hospitals and identifying operating agency for running the Jan Aushadhi Stores. The matter has been taken up with all the States including Tamil Nadu but has received no response from Tamil Nadu.

Revival of Hindustan Antibiotics Limited

155. SHRI SANJAY RAUT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Hindustan Antibiotics Limited (HAL)-the first Public Sector Undertakings in the Pharmaceutical Sector, is ailing and the workmen are starving due to lack of necessary approvals from Government;

(b) if so, the details of present status of HAL's employees; and

(c) the details of steps taken or proposed to be taken by Government to revive HAL, which is capable to serve the national healthcare system?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) HAL is presently facing a financial crisis. Salaries for workers for 10 months and Officers for 12 months are in arrears. In the past salaries have been arranged to be paid by drawing advances from the Contingency Fund of India for 4 months. Efforts are being made to pay salaries and a proposal for re-appropriation of funds has been sent to Ministry of Finance. Separately efforts are being made for providing working capital to the company and also to make critical payments. Proposal for revival of HAL is also under active consideration of the Government of India.

New fertilizer units set up under New Investment Policy

156. SHRI P. BHATTACHARYA:

SHRIMATI RAJANI PATIL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of the new fertilizer units proposed to be set up under New Investment Policy, the details thereof;

(b) whether some of the units have demanded Government to ensure availability of gas for their plants; and

(c) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) This Department had received twelve proposals for setting up of Revamp, Expansion, Revival and Greenfield plants based on the New Investment Policy-2012, the details of which are given in the Statement (*See below*). Interest shown by the project proponents has been noted by the Department of Fertilizers. The project proponents has been directed to furnish the required Bank Guarantee to the Department of Fertilizers after securing financial closure for the project but will before finalization of the LSTK/EPCA contractor. Apart from these proposals, this Department is in process of revival of Talcher (Odisha), Ramagundam (Telengana), Barauni (Bihar) and Gorakhpur (Uttar Pradesh) units of FCIL.

(b) Yes, Sir.

(c) The matter is under consideration of the Government of India.